

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 55(ND)/2014
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL, ON 11.08.2016

NAME OF THE COMPANY: Dr. Jang Bahadur Singh & Ors.

Vs.

M/s. Frick India Ltd. & Ors.

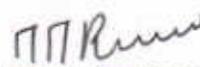
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

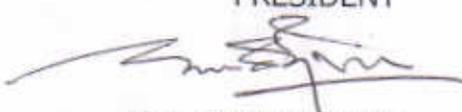
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ms. Rekha Polki,	Sr. Adv.	Respondent 1 to 4	
2.	Mr. NPS Chawla,	Adv		
3.	Mr. Gaurav Varma	Adv		
4.	Mr. Sujoy Datta	Adv		
5.	Ms. Shruti	Adv.		
6.	Mr. Jayant Mehta	Adv	Petitioner	
7.	Mr. Pevinder	"		
8.	MR. NITIN MISHRA MS. MITALI GUPTA MS. AKANKSHA RASTOGI		Respondents 5 to 10	

ORDER

Learned counsel for the respondent states that cost of Rs. 20,000/- has been paid. The rejoinder has also been filed.

List for arguments on 20th September.2016


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER

11.-08.2016
(A.K. Arora)